

No. Senior Civil Judge/CJM/Reader/NHN/2021-
Office of the Senior Civil Judge-cum-CJM,
Sirmaur District at Nahan, H. P.

Dated Nahan the^{26th} day of June, 2021

OFFICE ORDER

In compliance of order Nos. **HHC/RG/C-19/2020-61**, dated 6th May, 2021, **HHC/RG/C-19/2020-64**, dated 15th May, 2021, **HHC/RG/C-19/2020-88** dated 25-05-2021, **HHC/RG/C-19/2020-91** dated 29th May, 2021, **HHC/RG/C-19/2020-93** dated 6th June, 2021 and **HHC/RG/C-19/2020-95** dated 12th June, 2021 of the Hon'ble High Court of Himachal Pradesh, Shimla, the civil and criminal cases fixed before this Court w.e.f. 28th June, 2021 to 3rd July, 2021 (except the urgent cases as well as cases which are mature for arguments and which shall be identified for settlement before National Lok Adalat) shall be taken up for effective hearing in the following manner:-

Sl. No.	Case fixed for	Shall be taken up on
1.	28.06.2021	12.08.2021
2.	29.06.2021	13.08.2021
3.	30.06.2021	16.08.2021
4.	01.07.2021	17.08.2021
5.	02.07.2021	18.08.2021
6.	03.07.2021	19.08.2021

The urgent cases as well as cases mature for arguments shall be taken up before the Court and the Ld. Counsel for the parties shall be having option to address the arguments and to make submissions in urgent


cases either by physically appearing before the Court by making all norms of physical distancing as per COVID-19 protocols and instructions issued by Hon'ble High Court of H. P. or through video conferencing, WhatsApp video call, video call through Telegram or vdeodesktop etc. However, the cases to be identified to be taken up before the National Lok Adalat shall be taken before the National Lok Adalat on 10-7-2021 by way of hybrid mode i.e. physical appearance as per COVID-19 norms and also through video conference, WhatsApp video call, video call through Telegram or vdeodesktop etc.


**Senior Civil Judge-cum-CJM,
Sirmaur District at Nahan, H.P.**

Ends. No. Sr. Civil Judge-cum-CJM/Reader/NHN/2021- dated ^{19/06} 26.06.2021

Copy for information is forwarded to:-

1. Ld. District and Sessions Judge, Sirmaur District at Nahan, H. P.
2. Ld. Addl. District and Sessions Judge, Sirmaur District at Nahan, H. P.
3. Ld. Civil Judge-cum-J.M.I.C., Nahan, District Sirmaur, H. P.
4. The Superintendent of Police, Sirmaur District at Nahan, H. P.
5. The Superintendent of M.C. Jail, Nahan.
6. Ld. A.D.A./A.P.P., Nahan.
7. The Presidents, Bar Associations, Nahan, Paonta Sahib, Rajgarh & Shillai.
- ✓ 8. The Assistant Programmer/System Assistant office of the Ld. District and Sessions Judge, Sirmaur District at Nahan with the request to upload this office order on the website of Civil and Sessions Division for information of the general public.
9. Reader/Ahmad of this office for necessary action.
10. Notice board of this office.


**Senior Civil Judge-cum-CJM,
Sirmaur District at Nahan, H.P.**